

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:533

ANSWERED ON:04.03.2002

MISAPPROPRIATION OF DEVELOPMENTAL FUNDS MEANT FOR DAL LAKE .

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government are aware that the funds worth crores of rupees allocated by the Government for the integrated development of Dal Lake has been reported to have been misappropriated;
- (b) if so, whether the Government have conducted any inquiry into the matter;
- (c) if so, the details thereof; and
- (d) the action taken by the Government against the persons found responsible?

Answer

MINISTER OF ENVIRONMENT AND FORESTS(SHRI T.R.BAALU)

(a) to (d) The investigations into the reported misappropriation of funds allocated for integrated development of Dal Lake have been conducted by the State Vigilance Organisation and First Information Reports registered against 17 officials of Jammu & Kashmir Lakes and Waterways Development Authority. These officials have been placed under suspension by the State Government